

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL)..... Diary No. 4296/2023

(Arising out of impugned final judgment and order dated 22-07-2019 in LA No. 18810/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

NATIONAL HIGHWAY AUTHORITY OF INDIA

Petitioner(s)

VERSUS

JAGRAM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.28374/2023-CONDONATION OF DELAY IN FILING and IA No.28375/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.28377/2023-EXEMPTION FROM FILING O.T. and IA No.28378/2023-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.28376/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No. 4300/2023 (XI)

(FOR ADMISSION and I.R. and IA No.30916/2023-CONDONATION OF DELAY IN FILING and IA No.30915/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.30921/2023-EXEMPTION FROM FILING O.T. and IA No.30922/2023-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.30917/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Tushar Mehta, Solicitor General(N/P)
Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP (C) No. 13480 of 2022.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR